## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.90/ BB/ 2017	-	For continuation and filing written submissions	Rul-4 of IB	Ajay Gopaldas Samat(H.U.F.) & Another Vs Maxworth Realty India Ltd.

NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

**SIGNATURE** 

Ravi Sankar Devarakonda

9844102554

ORDER

Orders will be passed vide separate order.

Member (T)

Member (J)